

Online Special Training for Special Public Prosecutors of SC/ST Act.

On 20.01.2024 (Saturday) (Through Microsoft Teams app)

Date & Day	SESSION I (10:00 A.M. TO 11:00 A.M.)	SESSION II (11:30 A.M. TO 12:30 P.M.)	SESSION III (02:00 P.M. TO 03:00 P.M.)	SESSION IV (03:30 P.M. TO 04:30 P.M.)	
20.01.2024 SATURDAY	An overview of the SC & ST (Prevention of Atrocities) Act & its Rules. By Sri S.K. Verma Former District & Sessions Judge	Interaction & Discussion on Presumption as to offences & Role of Court in ensuring compliance of Section 15A of SC & ST (Prevention of Atrocities) Act and other relevant provisions. By Sri Om Prakash Srivastava Former District & Sessions Judge	Lunch Break 12.30 P.M. to 02.00 P.M.	Interaction & Discussion on Issues relating to charge framing, production of witnesses & sentencing in trial of cases under the SC/ST Act and recent developments. By Sri Shahid Rais Former Principal Judge	Interaction & Discussion on Role of Special Public Prosecutors in speedy disposal of SC/ST cases. By Sri Shahid Rais Former Principal Judge

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